

Declaration of Assets and Liabilities

Year 2024-25

I, Moni Kumari

son/daughter/wife of Sri Rakesh Prasad

aged 33 years, belonging to stenographer

service and presently working as Stenographer, Bihar Legislative Assam

give her/his below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name (S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	2000	NIL	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBT saving Ak RS 6,00,000/-				
(iii)	Bonds, Debentures and Shares in companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NSC 60,000/- 60,000/-				
(v)	Motor Vehicles (details of make, etc.)					
(vi)	Jewellery (give details of weight and value)	80 gm gold				
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value In Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Moni Kumari

SO (Est.)

date
13.2.25

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19/2/25

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	—	—
	(ii) Loans from financial institutions	—	—
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

Moni Kumari

	(d) dues to departments dealing with telephones	✓	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A-Y 2024-25 PAN NO-DRWPK1946R	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Details

GPF/CPI/PPAN No. :-

110113834370

Gender :-

F (M/F)

Date of Birth :-

3 0 0 1 1 9 9 | (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

Stenographer

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S. - Bihar Secretariat Service etc.)

Home District :-

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I hereby declare that the above details are true to the best of my knowledge and belief.

Signature MONI KUMARI

Name of Employee: MONI KUMARI

Designation: Stenographer

Department: Bihar Vidhan Sabha, Patna

Place: Patna

Date: 13-2-2025

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.